GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 2681. TO BE ANSWERED ON WEDNESDAY, THE 04TH DECEMBER, 2019.

NRI INVESTMENT IN ANDHRA PRADESH

2681. SHRI JAYADEV GALLA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether Non-Resident Indian (NRI) investments in the State of Andhra Pradesh have come down from 2016-17 which reported at Rs. 43 crore to Rs. 6.2 crore in 2019-20;
- (b) if so, the details of the reasons behind this downward trend by the NRIs in Andhra Pradesh;
- (c) the details of the measures taken/ proposed to be taken to convince the NRIs to invest in the country in general and in Andhra Pradesh in particular; and
- (d) whether any incentives/additional benefits, etc. are being given/ proposed to be given to the NRIs for their investment?

ANSWER वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a): FDI data on NRI Investment in Andhra Pradesh Financial year wise is as under:

Period	FDI Inflow in Rs. Crore
2016-17	42.43
2017-18	9.42
2018-19	14.79
2019-20 (Sept 2019)	8.19

Source: Reserve Bank of India based on FC-GPR Form filed by the Indian investee companies, FC-TRS Form as filed by the resident transferor/transferee in RBI.

(b): Government does not fix targets for FDI inflows as FDI is largely a matter of private business decisions. Government of India has put in place a liberal and investor friendly FDI policy. FDI inflows depend on a host of factors such as availability of natural resource, market size, infrastructure and investment climate as well as macro-economic stability and investment decision of foreign investors. It has been the endeavor of the Government of India to put in place an enabling and investor friendly FDI Policy. Measures taken by the Government on FDI Policy reforms have resulted in increased FDI inflows in the country. The year-wise increase in FDI inflow can be seen in the following table:

SI. No.	Financial Year	Total FDI Inflow
		(in US \$ billion)
1.	2014-15	45.15
2.	2015-16	55.56
3.	2016-17	60.22
4.	2017-18(P)	60.97
5.	2018-19(P)	62.00

Source: Reserve Bank of India (P)- Figures are provisional

(c) & (d): Government has put in place an investor-friendly policy under which FDI up to 100% is permitted under the automatic route in most sectors/activities including investments from Non-Resident Indians (NRIs). Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly, including for NRIs.

The extant FDI policy allows special dispensation for NRI investments in various sectors such as Construction Development, Civil Aviation etc. Further, investments made under Schedule IV of FEMA (Non-Debt Instruments) Rules, 2019 on non-repatriation basis by NRIs, OCIs and Companies, Trusts and Partnership Firms incorporated outside India and owned by such NRIs and OCIs are deemed to be domestic investment at par with investment made by residents.
